

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 24<sup>th</sup> June, 2019*

No.HC.VII-71/2019/ 3413 /A. The following Officers in Grade-I of the Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl. No.	Name of the Officers with designation	Date of promotion/ Date of joining in Grade-I	Date of confirmation in Grade-I
01.	Shri Mahendra Kalita, Special Judge, CBI, Assam, Addl. Court No.3, Assam, Chandmari, Guwahati	18.03.2015	18.03.2017
02.	Shri Thaneswar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati	11.2.2015	11.02.2017
03.	Smti Malaya Deb Dey, Principal Judge, Family Court, Cachar, Silchar	25.2.2015	25.02.2017
04.	Shri Tridib Kumar Bhattacharjee, District and Sessions Judge, Goalpara	12.3.2015	12.03.2017
05.	Shri Dipak Thakuria, District and Sessions Judge, Dhubri	23.2.2015	23.02.2017
06.	Shri Dibya Jyoti Mahanta, District and Sessions Judge, Chirang, Kajalgaon	20.3.2015	20.03.2017
07.	Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Abhayapuri	30.11.2016	30.11.2018
08.	Shri Madhurjya Narayan, District and Sessions Judge, Jorhat	30.11.2016	30.11.2018
09.	Shri Darak Ullah, District and Sessions Judge, Cachar, Silchar	23.11.2016	23.11.2018
10.	Shri Abu Saleh Badrudduza Laskar, Member, MACT, Nalbari	22.11.2016	22.11.2018

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11.	Shri Abdul Hakim, Addl. District and Sessions Judge, FTC, Tinsukia	05.12.2016	05.12.2018
12.	Smti Sharmila Bhuyan, District and Sessions Judge, Nalbari	28.11.2016	28.11.2018
13.	Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon	13.12.2016	13.12.2018
14.	Smti Shabnom Choudhury, Addl. District and Sessions Judge, FTC, Nagaon	13.12.2016	13.12.2018
15.	Shri Chatra Bhukhon Gogoi, Addl. District and Sessions Judge, Barpeta	21.11.2016	21.11.2018

By Order,  
*Sd/- M.K. Kalita,*  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-71/2019/ 3414 - 3448 /A.

Dated 24.06.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No. I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/ Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. Special Judge, CBI, Addl. Court, No. I, II & III, Assam, Chandmari, Guwahati.
12. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
13. Shri Mahendra Kalita, Special Judge, CBI, Assam, Addl. Court No.3, Assam, Chandmari, Guwahati
14. Shri Thaneswar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati
15. Smti Malaya Deb Dey, Principal Judge, Family Court, Cachar, Silchar
16. Shri Tridib Kumar Bhattacharjee, District and Sessions Judge, Goalpara
17. Shri Dipak Thakuria, District and Sessions Judge, Dhubri
18. Shri Dibya Jyoti Mahanta, District and Sessions Judge, Chirang, Kajalgaon
19. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Abhayapuri
20. Shri Madhurjya Narayan, District and Sessions Judge, Jorhat

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21. Shri Darak Ullah, District and Sessions Judge, Cachar, Silchar
22. Shri Abu Saleh Badrudduza Laskar, Member, MACT, Nalbari
23. Shri Abdul Hakim, Addl. District and Sessions Judge, FTC, Tinsukia
24. Smti Sharmila Bhuyan, District and Sessions Judge, Nalbari
25. Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon
26. Smti Shabnom Choudhury, Addl. District and Sessions Judge, FTC, Nagaon
27. Shri Chatra Bhukhon Gogoi, Addl. District and Sessions Judge, Barpeta
28. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
29. The Chief Judicial Magistrate, \_\_\_\_\_
30. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
31. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
32. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
33.  The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
34. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
35. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
24/6/19  
**REGISTRAR (VIGILANCE)**  
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